

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II
(through web-based video conferencing platform)**

Item 21

CA No. 184/2019, 403/19, 887/2019 888/19 & 977/19

**IA No.
874/2020**

**In
CP(IB) No. 121/Chd/Pb/2018
(Admitted)**

**Under Section 9 & 60(5), 66 IBC
2016, & 22(2), 25(2)(j), 19(2) IBC 2016
54, IBC 2016 & R 11, NCLT 2016**

In the matter of:-

RPG Industrial Products Pvt. Ltd.Petitioner/Operational Creditor
Vs.

Sahil International Pvt. Ltd.Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned
to 15.12.2023.

Sd/-
Court Officer

November 10, 2023
VN